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Torturing of a detenue by Tihar Jail Inmates

266. SHRI RAM NARESH KUSHAWAHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the Press report which appeared in the 'Times of India' of 23rd March, 1986 regarding torturing of a detenue by Tihar Jail inmates and refusal of the jail staff to provide any medical aid to the detenue; and
- (b) if so, what action has been taken by Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF COM-MUNICATIONS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) Yes.

(b) An inquiry was conducted, which revealed that the report was not correct.

Starring of another nuclear Power station in Kudankulam in Tamil Nadu

267. SHRI R. MOHANARAN-GAM: Will the PRIME MINISTER be pleased to state whether there is any proposal under Government's consideration to start another nuclear power station in Kudan-kulam in Tirunelveli District in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE TECHNOLOGY **DEPARTMENTS** IN THE OCEAN DEVELOPMENT, OF ATOMIC ENERGY, ELECTRO-ANDSPACE NICS (SHRI SHIVRAJ PATIL) : The report of the Site Selection Committee for the Southern Region, of which Tamil Nadu forms a part, is under consideration of the Government.

Awards to Wrestlers

268. SHRI MARUTI DNY-ANOO MANE (PATIL): Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that no wrestlers have so far been awarded Padma Bhushan or Padma Vibushan despite their valuable contribution in the national and international events; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND HOME AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) No wrestler has been awarded Padma Bhushan or Padma Vibhushan. However, Shri Chandgi Ram, Wrestler and Guru Hanuman, Wrestling Coach were awarded Padma Shri in 1971 and 1983 respectively.

(b) The purposes for which the awards are given, are laid down in the Statutes and Rules partaining to these awards. Keeping in view these provisions, the Government makes the selections every year.

मध्य प्रवाश में इलेक्ट्रॉनिक उद्योगें के लिए सरकारी क्षेत्र के उपऋम की स्थापना

- 269 श्री प्यारे ताल खंड लवाल : क्या प्रधान मंत्री यह बताने ब्ली कृषा करणे कि 🖫
- (क) क्या केन्द्रीय सरकार द्वारा मध्य प्रदेश में इलेक्ट्रानिक उद्योगों के लिये सर-कारी क्षेत्र का कोई उपकृष स्थापित किया जा रहा है;
- (क्ष) क्या मध्य प्रदेश में कोई इलेक्ट्रोनिक परीक्षण तथा विकास केन्द्र भी स्थापित किया जा रहा हैं; और
- (ग) यदि हां, तो उक्त केन्द्र के कब तक स्थापित कर दिये जाने की संभावना है ?

विज्ञान और श्रौद्योगिको मंत्रालय तथा भहा-सागर विकास, परमाणु उर्जा, इलेक्ट्रोनिकौ